

BACK

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26.02.2019

O.A./260/907/2014
ON MEMO

SUJATA ROUTRAY
-V/S-
D/O POST

ITEM NO: 18

FOR APPLICANTS(S) Adv. : Mr.N.R.Routroy

FOR RESPONDENTS(S) Adv.: Mr.S.Behera, Sr. Panel Counsel

Notes of The Registry	Order of The Tribunal
	<p>Heard Mr.N.R.Routroy, learned counsel for the applicant who has filed a memo to withdraw the OA.</p> <p>2. Mr.S.Behera, learned Sr. counsel appeared for the respondents and submitted that there is an interim order dated 11.12.2014 with a direction to the respondents not to issue any appointment order.</p> <p>3. In view of the memo filed, the OA is treated to be disposed of as being withdrawn.</p> <p>4. Interim order dated 11.12.2014 stands vacated.</p> <p>5. There will be no order as to costs.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>